

bags of salt worth about Rupees one crore are lying stock-piled along the sea coast in Kutch District due to non-availability of Railway wagons; and

(b) If so, the total number of wagons released for the purpose ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) Representations have been received asking for supply of more wagons for movement of salt from Kutch area.

(b) During the period 1st January to 10th June 1971, 2,979 broad gauge and 6,624 metre gauge wagons were loaded with salt from the stations in Kutch area.

**Shifting of Head Offices of Industrial concerns from West Bengal to other States**

\*801. **SHRI JYOTIRMOY BOSU :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(b) the names of Industrial and Commercial Companies (registered in West Bengal) whose Head Offices have been permitted to shift to other States from West Bengal, during the last three years ;

(b) the names of States where these offices have been shifted ;

(c) the reasons for shifting in each case ; and

(d) the number of employees and workers affected due to such shifting in each case ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) :** (a) to (d). Information is being collected and will be laid on the Table of the House in due course.

**भारतीय संविधान का हिन्दी संस्करण**

\*802. श्री सुधाकर पांडे : क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि भारतीय संविधान का हिन्दी संस्करण प्रकाशित होने में कितनी प्रगति हुई है तथा इस कार्य के कब तक पूरा हो जाने की सम्भावना है ?

**विधि और न्याय मंत्री (श्री सुधाकर पांडे) :** भारत के संविधान का हिन्दी में अद्यतन अनुवाद तैयार कर लिया गया है। आजकल इस अनुवाद की समीक्षा की जा रही है। सरकार का आशय यह है कि इसे प्राधिकृत अनुवाद के रूप में प्रकाशित किया जाये। हिन्दी में संविधान के प्राधिकृत अनुवाद का उपबन्ध करने के लिये, संसदीय विधान अधिनियमित करना पड़ेगा। इस प्रयोजन के लिए संसद में आवश्यक विधान पुरःस्थापित करने का प्रश्न विचाराधीन है।

**Shortage of Raw-Material and Spare Parts in Tractor Manufacturing Industry**

\*804. **SHRI B. NARAYANAN :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether an acute shortage of raw materials and spare parts is being faced by tractor manufacturers ;

(b) the extent of under-utilisation of the installed capacity on account of this shortage ; and

(c) the steps taken by Government to overcome this difficulty ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) :** (a) to (c). The tractor industry is included in the 'Core' sector and Government ensure that the foreign exchange requirements of the industry for the import of raw materials and components are fully met. Sometimes there may be a temporary shortage of indigenously manufactured components like types and tubes, wheels, pistons, control valves, etc. and on those occasions Government allow the import of such components also to tide over such shortage. There is hardly any under-utilisation of installed capacity on account of shortage of raw materials and components.

**Manufacture of Tyres with Foreign Collaboration**

\*805. **SHRI SAMINATHAN :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of new prospective tyre manufacturers to whom letters of intent were issued, and which require foreign collaboration ;

(b) the names of foreign countries that have come in for such collaboration ; and

(c) the terms and conditions of collaboration ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) to (c). Letters of Intent have been issued in November/December last to eight parties for establishing new undertakings in the various States of the country with an individual capacity of three lakh nos. each per annum for the manufacture of automobile tyres and tubes.

Of these, only M/s. South Indian Export Corporation, Madras who are to establish the undertaking in Mysore State have submitted firm proposals for foreign technical collaboration with M/s. Techno-export Foreign Trade Corporation. Czechoslovakia.

#### Electrification of Madras Gummidipundi Section (Southern Railway)

\*806. SHRI T. S. LAKSHMANAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether survey has been completed for electrifying Madras-Gummidipundi section on Southern Railway ;

(b) the anticipated expenditure for electrifying this section ; and

(c) the time by which Government propose to electrify the section ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Most of the foot-by-foot survey for the proposed electrification of Madras-Vijayawada section of which the Madras-Gummidipundi section forms a part only has been completed.

(b) Electrification of Madras-Vijayawada section, is estimated to cost Rs. 34 crores. No

separate estimate is available for the Madras-Gummidipundi Section.

(c) Electrification of Madras-Vijayawada section is scheduled to be taken up for execution in 1972-73.

#### Scarcity of Steel for Sutlej-Beas Link Project

\*807. SHRI DALIP SINGH :  
SHRI DEVINDER SINGH  
GARCHA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Sutlej-Beas Link Project is facing acute scarcity of steel, if so, the reasons therefor ; and

(b) the steps, the Project authorities/ Government have taken or propose to take to obtain regular supply of steel for completion of the Project according to schedule ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). For maintaining the tempo of works in the Beas Sutlej Link Project, there are adequate stocks of Steel. Advance action has been taken for making priority allocations of indigenous production of steel for the Beas Sutlej Link Project and for importing the categories of steel which will not be available, when required, from indigenous production so that the progress of the construction of the project is not hampered because of shortage of steel.

#### Thopayar Irrigation Scheme, Tamil Nadu

\*808. SHRI BHUVARAHAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any proposal pending with the Central Government for the Thopayar Irrigation Scheme, Salem District, Tamil Nadu ;

(b) whether the recommendation of the Tamil Nadu Government in this regard has been considered by the Central Government ; and

(c) if so, the final decision, if any, taken in the matter ?